COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1733 OF 2018 IN
DFR NO. 4724 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kulagoda Solar Power Project LL.P & Anr. ...Appellant(s)
Vs.
Gulbarga Electricity Supply Company Limited & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Sidhant Kohli
Ms. Garima Jain
Ms. Lakshmi Rao
Mr. Balaji Srinivasan for Caveator, R-1

ORDER

IA NO. 1733 OF 2018
(Appl. for Urgent listing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, the application is disposed of.

List the matter on ***03.01.2019.*** In the meanwhile, Respondents are directed not to precipitate in the matter till next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk